

In the National Company Law Tribunal, Jaipur

Item No. 108

CP No. (IB)-103/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Enkay (India) Rubber Co. Pvt. Ltd.

.....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 06.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : G.K. Jain, Adv.

For Respondent(s) : Vipul Ganda, Adv.
Shreya Jain, Adv.
Preeti Nair, Adv.
Sandeep Taneja, Adv.

ORDER

Learned counsels for both the parties are present. Post the matter for hearing on 25.09.2019.

Sd—

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd—

**(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER**